

THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

No. XXXIII-13/2020-25(PF-IV)- 13464 / Date: 29.08.2026

In connection with Court's Tender Call Notice No. 11382 dated 28.07.2026 for selection of the agency towards deployment of 86 nos. of Technical Personnel on an outsourcing basis at the High Court of Orissa and District Courts across the State, it is hereby notified that the following bidder has qualified in the Technical Bid Evaluation.

1. M/s Shree Solutions & Services Pvt. Ltd.

The above bidder, having been qualified in the Technical Bid Evaluation, is requested to remain present during opening of the Financial Bid on 02.09.2026 at 11.30 A.M. in the New Conference Hall of the Heritage Building.


Registrar (Judicial)

Memo No. **XXXIII-13/2020-25(PF-IV)**.....¹³⁴⁶⁵ / Dated: 29.08.2026

Copy forwarded to the **Superintendent, Computer Section** for uploading the Notice in the website of the Court.


Registrar (Judicial)